

(d) whether a new Central school is being opened at Jajpur Road, District Jajpur, Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) 107 Kendriya Vidyalayas (KVs) have been approved for opening during the remaining part of the 11th Plan i.e. 2010-11 and 2011-12. Order for opening of 71 of these has been issued by Kendriya Vidyalaya Sangathan on 10.7.2010.

(c) and (d) 11 KVs have been sanctioned for opening during 2010-11 in the State of Orissa including a KV at Jajpur.

Mid-Day-Meal scheme in aided schools

1427. SHRI THOMAS SANGMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any instruction have been issued to the effect that Government aided schools, Education Guarantee Scheme (EGS) Alternative and Innovative Education (AIE)/Non-Formal Education (NFE) centres be covered under Mid-Day-Meal Scheme (MDMS);

(b) if so, the details thereof;

(c) the number of Government-aided schools, EGS/AIE/NFE centres;

(d) the number of Government aided schools, EGS/AIE/NFE centres that are providing a regular hot cooked meal;

(e) whether Government is aware of any gap in coverage; and

(f) if so, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) and (b) Instructions have been issued to cover all children studying in classes I-VIII in Government, Government aided and Local Body Schools, Education Guarantee Scheme (EGS) and Alternative and Innovative Education (AIE) centres including Madarsas and Maqtabas supported under SSA and schools being operated under the National Child Labour Project (NCLP) under the National Programme of Mid Day Meal in Schools (NP-MDMS).

(c) to (f) The Programme Approval Board (PAB) for Mid Day Meal Scheme for the year 2010-11 approved all 11,65,966 Government, Government aided and Local Body Schools, 82,111 EGS/AIE

centres, 9385 Madarasas/Maqtabs and 5794 NCLP schools as proposed by the State Governments and Union Territories for coverage under MDMS along with number of children and working days. It was clarified to the States/UTs that the PAB approval on above numbers is only for the purpose of estimating Central Assistance under MDM Scheme, every student attending the institutions, eligible to be covered under the scheme, will be served Mid Day Meal on all school days. In the event of any increase in these numbers, if the State Government/UT Administration finds that the available resources are not adequate, it may approach Government of India with evidence for enhancement of the same.

Anti-ragging mechanism

1428. SHRI N.K. SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware that ragging is still prevalent in our educational institutions throughout the country;

(b) if so, whether the anti-ragging mechanism which was considered a year ago has not been put in place;

(c) if so, whether Government in consultation with States proposes to bring in a legislation to tackle it; and

(d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) No information on incidents of ragging was being maintained centrally prior to the launch of the National Anti-Ragging Helpline on 20th June, 2009 under the "UGC Regulations on Curbing the Menace of Ragging in Higher Educational Institutions, 2009". Based on information obtained from the National Anti Ragging Helpline established by the University Grants Commission (UGC), 409 complaints on ragging have been registered through the Helpline.

(b) The Government has issued directions to regulatory bodies to implement major recommendations made by the Committee headed by Dr. R. K. Raghavan to look into the issue of ragging and suggest means of prevention in educational institutions. The Government has also requested the Chief Secretaries and Directors General of Police of all State Governments/Union Territories to comply with the directions of the Hon'ble Supreme Court of India.